

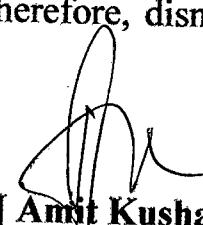
CCPA – 32/08
[OA 161/06]
Dated : 7.7.2009

ORDER [ORAL]

None for the parties. It is noticed that on the last date also nobody was present on behalf of the parties. It seems that the applicant has lost his interest in pursuing this matter. The CCPA is, therefore, dismissed for non prosecution.


[Dr. K. B. Suresh] M[J]

mps.


[Amit Kushari] M[A]

